

Website

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT : KARKARDOOMA COURTS, DELHI.**

ORDER

In partial modification of this office earlier order no. 8326-8340/Judl./N-E/KKD/Delhi/2025 dated 13.10.2025, case mentioned at serial number 33 be transferred to the Court of Sh. Babru Bhan, ASJ-04 instead of the Court of Ms. Twinkle Wadhwa, ASJ-02.

The modified table containing updated serial numbers is as given below:

Name of the Transferor Court (1)	Cases at Serial Nos. in the enclosed list. (2)	Name of Transferee Court (3)
Ms. Sukhvinder Kaur, Principal District & Sessions Judge	Sr. No. 1 to 14	Sh. Balwinder Singh, ASJ (FTC)
	Sr. No.15 to 31 & 33	Sh. Babru Bhan, ASJ-04
	Sr. No. 32 to 47 except 33	Ms. Twinkle Wadhwa, ASJ-02
	Sr. No. 48	Sh. Aashish Gupta, DJ-02



(SUKHVINDER KAUR)

Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

8480-8495

No. _____/Judl./N-E/KKD/Delhi/2025

Dated : 17 OCT 2025

Copy forwarded for information and necessary action :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi
3. The Judicial Officers concerned with the request to direct the concerned official to paste a copy of this order, outside their Court Rooms/Ahlmad Rooms.
4. The Chief Public Prosecutor, North-East District, Karkardooma Courts, Delhi
5. The Secretary, Shahdara Bar Association, Karkardooma, Delhi, to display this order on the notice board, for the notice of all the Lawyers/Litigants.
6. The In-charge, Lock-up, Karkardooma Courts, Delhi.
7. The Administrative Officer (Judl.) of Administration Branch/Filing/CJM Office and Facilitation Center, North-East District, Karkardooma Courts, Delhi.
- ✓ 8. The Website Committee, Tis Hazari Courts & Karkardooma Courts, Delhi through LAYERS.
9. R & I Branch to upload the same on LAYERS.
10. Ahlmad of the concerned Courts, for information and necessary compliance.
11. The Care Taker, North-East District, Karkardooma Courts, Delhi to display the same on the notice board of this court complex premises for information to all concerned.
12. PS/Reader to the undersigned.

Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT : KARKARDOOMA COURTS, DELHI.**

ORDER

In pursuance to the order/directions of the Hon'ble High Court of Delhi, as contained in the transfer & posting order No. 50/D 3/Gaz.1A/DHC/2023, dated 14th December, 2023, and due to administrative exigency, 48 cases pending in the court of the undersigned (List attached) are transferred to the courts as mentioned in Column No. 3. for disposal in accordance with law, with immediate effect:-

Name of the Transferor Court (1)	Cases at Serial Nos. in the enclosed list. (2)	Name of Transferee Court (3)
Ms. Sukhvinder Kaur, Principal District & Sessions Judge	Sr. No. 1 to 14	Sh. Balwinder Singh, ASJ (FTC)
	Sr. No.15 to 31	Sh. Babru Bhan, ASJ-04
	Sr. No. 32 to 47	Ms. Twinkle Wadhwa, ASJ-02
	Sr. No. 48	Sh. Aashish Gupta, DJ-02

The Ahlmad/Asst. Ahlmad of the Transferor Court is directed to send the files/records/proceedings to the Transferee Court in all respects immediately, with the instructions to the parties or other concerned/witness/applicants to appear before the Transferee Courts on the date fixed and ensure that the list of transferred cases is displayed outside the Court room and Ahlmad Room so that no inconvenience is caused to the lawyers and litigants.

Besides the above cases mentioned in the list, if there is any connected matter left, the same be also sent to the transferee court alongwith the main case.

The order be uploaded on the website alongwith the list of cases.

(SUKHVINDER KAUR)
Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

8326-8340
No. _____/Judl./N-E/KKD/Delhi/2025

Dated : 13 OCT 2025

Copy forwarded for information and necessary action :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi
3. The Judicial Officers concerned with the request to direct the concerned official to paste a copy of this order, outside their Court Rooms/Ahlmad Rooms.
4. The Chief Public Prosecutor, North-East District, Karkardooma Courts, Delhi
5. The Secretary, Shahdara Bar Association, Karkardooma, Delhi, to display this order on the notice board, for the notice of all the Lawyers/Litigants.
6. The In-charge, Lock-up, Karkardooma Courts, Delhi.
7. The Administrative Officer (Judl.) of Administration Branch/Filing/CJM Office and Facilitation Center, North-East District, Karkardooma Courts, Delhi.
8. The Website Committee, Tis Hazari Courts & Karkardooma Courts, Delhi through LAYERS.
9. R & I Branch to upload the same on LAYERS.
10. Ahlmad of the concerned Courts, for information and necessary compliance.
11. The Care Taker, North-East District, Karkardooma Courts, Delhi to display the same on the notice board of this court complex premises for information to all concerned.
12. PS/Reader to the undersigned.

Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi

Sr. No.	Cases	Party Name	Date of Registration	Next Date	Next Purpose
1	SC/44288/2015	STATE Vs NISHAR AHMED ETC.	22-09-2011	07-11-2025	Prosecution Evidence
2	SC/179/2017	STATE Vs MUNESH YADAV MUCHHAR	15-07-2017	07-11-2025	Prosecution Evidence
3	SC/58/2018	STATE Vs AKRAM	20-02-2018	27-10-2025	Final Arguments
4	SC/203/2018	STATE Vs SHAHRUKH	03-07-2018	30-10-2025	Final Arguments
5	SC/312/2018	STATE Vs ISMAIL	28-09-2018	12-11-2025	Prosecution Evidence
6	SC/174/2019	STATE Vs ANJANI GUPTA	31-05-2019	14-11-2025	Final Arguments
7	SC/9/2020	STATE Vs MOHD ZAFAR	10-01-2020	28-10-2025	Prosecution Evidence
8	SC/42/2020	STATE Vs ARBAJFULLE	04-02-2020	29-11-2025	Prosecution Evidence
9	SC/50/2020	STATE Vs MOHD RAZA	14-02-2020	15-11-2025	Prosecution Evidence
10	SC/68/2020	STATE Vs MD. SAJID	04-03-2020	05-12-2025	Prosecution Evidence
11	SC/134/2021	STATE Vs SAMIM	24-02-2021	15-10-2025	Prosecution Evidence
12	SC/167/2021	STATE Vs ANUJ ANTOU	12-03-2021	28-10-2025	Prosecution Evidence
13	SC/193/2021	STATE Vs Akram AND OTHERS	23-03-2021	09-12-2025	Prosecution Evidence
14	SC/197/2021	STATE Vs NASIR ABBAS	26-03-2021	29-11-2025	Prosecution Evidence
15	SC/428/2021	STATE Vs NAV PRABHAT SHARMA TINKU	01-12-2021	08-12-2025	Prosecution Evidence
16	SC/153/2022	STATE Vs ISHMAIL ISRAIL	24-05-2022	12-11-2025	Misc./ Appearance
17	SC/173/2022	STATE Vs FAROOK	10-06-2022	20-11-2025	Prosecution Evidence
18	Cr Rev/122/2022	NIKHIL RANA Vs GIRISH	08-07-2022	07-11-2025	Misc./ Appearance
19	SC/204/2022	STATE Vs SOHAIL ANSARI	14-07-2022	16-10-2025	Prosecution Evidence
20	SC/214/2022	STATE Vs BRAHMJEET	22-07-2022	11-12-2025	Misc./ Appearance
21	SC/303/2022	STATE Vs KISHAN	24-09-2022	17-11-2025	Prosecution Evidence
22	SC/304/2022	STATE Vs KISHAN	24-09-2022	17-11-2025	Prosecution Evidence
23	SC/349/2022	STATE Vs SHAKILUDDIN	17-10-2022	12-11-2025	Prosecution Evidence
24	SC/373/2022	STATE Vs GAURAV GOLI	04-11-2022	11-11-2025	Misc./ Appearance
25	Cr Rev/35/2023	SHAMEEM MALIK Vs STATE THROUGH SHO PS BHAIANPURA	23-02-2023	18-11-2025	Arguments
26	Cr Rev/37/2023	SHAMEEM MALIK Vs STATE THROUGH SHO	23-02-2023	18-11-2025	Arguments
27	SC/95/2023	STATE Vs BADAL	11-05-2023	18-11-2025	Prosecution Evidence
28	SC/105/2023	STATE Vs RAHISUDDIN	25-05-2023	06-11-2025	Prosecution Evidence
29	SC/108/2023	STATE Vs MONA	30-05-2023	17-11-2025	Prosecution Evidence
30	SC/121/2023	STATE Vs NIZAMUDDIN	09-06-2023	07-11-2025	Prosecution Evidence
31	SC/257/2023	STATE Vs SALMA	01-11-2023	30-10-2025	Prosecution Evidence
32	SC/270/2023	STATE Vs KALAWATI	09-11-2023	28-11-2025	Prosecution Evidence
33	SC/278/2023	STATE Vs VIKASH VICKY	20-11-2023	11-12-2025	Misc./ Appearance
34	SC/309/2023	STATE Vs SHIV KUMAR	20-12-2023	22-11-2025	Prosecution Evidence
35	SC/9/2024	STATE Vs ASHOK KUMAR SHARMA	09-01-2024	18-11-2025	Prosecution Evidence
36	SC/10/2024	STATE Vs KISHAN PATWA	18-01-2024	24-11-2025	Prosecution Evidence

37	SC/71/2024	STATE Vs AARIF BIHARI	18-04-2024	12-11-2025	Prosecution Evidence
38	Cr Rev/82/2024	RITESH TEWARI Vs STATE	13-05-2024	25-10-2025	Arguments
39	SC/143/2024	STATE Vs USMAN	12-07-2024	13-11-2025	Prosecution Evidence
40	SC/220/2024	STATE Vs IRSHAD ALI SHAKIR	15-10-2024	25-11-2025	Prosecution Evidence
41	SC/5/2025	STATE Vs FAIZAN	09-01-2025	15-12-2025	Prosecution Evidence
42	SC/73/2025	STATE Vs SADDAM	25-02-2025	18-10-2025	Prosecution Evidence
43	SC/94/2025	STATE Vs ASHWANI KALI ALIAS KALE	21-03-2025	31-10-2025	Prosecution Evidence
44	SC/107/2025	STATE Vs TALIB	05-04-2025	11-12-2025	Prosecution Evidence
45	Cr Rev/48/2025	SI VIPIN KUMAR TEOTIA Vs STATE	03-07-2025	18-10-2025	Arguments
46	Cr Rev/49/2025	THE STATE Vs KAMLESH	03-07-2025	18-10-2025	Arguments
47	SC/14/2023	STATE VS FAIM @ NAIM AHMED	17-01-2023	18-10-2025	Defence Evidence
48	RCA DJ/80/2019	JITENDER KUMAR AND ANR. Vs OM PRAKASH AND ANR.	15-11-2019	29-10-2025	Arguments